

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
TP-38/ND/2020**

IN THE MATTER OF:

M/s. Techno Electric and Engineering Co. Ltd.

...PETITIONER

Vs.

Mcleod Russel India Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 27.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Mr. P.S. Narsimbha, Sr. Advocate.

**For the Respondent/ Corporate-debtor :Mr. Kumar Anurag Singh,
Advocate, Mr. Virender Ganda, Sr.
Advocate.**

**For the Intervener :Ms. Manju Bhuteria, Mr. Nirmalya
Dasgupta, Mr. Anujit Biswas,
Advocates.**

**For the Gloster :Mr. Abhijeet Sinha, Advocate for
applicant in IA No. 494 of 2020,
Ms. Nitu Poddar, PCS.**

ORDER

IA/5440/2020

Heard the arguments advanced by the learned counsel for the financial creditor in IA No. 5440 of 2020. The matter is now posted to 04.02.2021 at 3.00 pm.

All other IAs (IA No.494/2020, IA No.477/2020, IA No. 28/2021 and IA No.4542/2020) are also adjourned to 04.02.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)